Delay in investigation into the liquidation case against M/s. Globe Finance (P) Ltd.

878. SHRIMATI PREMILABAI DAJI-SAHEB CHAVAN: Will the Minister of LAW, JUSTICE AND COMPANY AF-FAIRS be pleased to state:

(a) whether it is a fact that the Official Liquidator has been investigating the Li quidation case against M/s. Globe Fin ance (P) Ltd. for the last 24 years;

(b) whether it is a fact that Official Liquidator had invited proof of claims from Depositors on Non-Judicial Paper of Rs. 2/- in 1980:

(c) if so, why the claims of depositors have not been settled for snch a long period;

(d) whether it is a fact that there are about 10,000 claimants in the above liquidated company;

(e) if so; what is the total claim oi individual claimants and the total assets and other available resources of the company from which the claims are to be settled; and

(f) what action Government propose to take to streamline the functionin of the office of Official Liquidator to settle old claims?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI JAGANNATH KAUSHAL); (a) Perhaps the Hon'ble Member has in view M/s. Globe Financiers (P) Limite[^] whicii was put into liquidation by winding up order dated 17-1-1969 of the Delhi High Coun.

(b) Yes, Sir.

(c) and (d) In all 960 claims were received by the Official Liquidator, out of which 877 claims have already been settled. The remaining 83 claims are in the process of settlement.

In respect of claims pending settlement, certain discrepancies were noticed in the amounts claimed and in the amounts.

shown as duc in the books of accounts of the company. The delay in settlement of these claims has occurred because of the discrepancies as aforesaid.

(e) The total amount claimed by the creditors of the company is approximately Rs. 39.33 lakhs. The total amount so far realised by the Official Liquidator out of the assets of the company is about Rs. 5.70 lakhs.

(f) The liquidation proceedings of companies, which are wound up by the Court, are conducted under the directions, control and superintendence of the High Court, in accordance with the provisions of the Companies Act and the procedure laid down in the Compa (Court) Rules, 1959, framed thereunder by the Supreme Court of India. The procedure laid down as aforesaid is being followed by the Official Liquidator for expeditious settlement of claims.

Public Call Office Connections in Pahargani, Nabi Karim areas

879. SHRIMATI PREMILABAI DA-JISAHEB CHAVAN: Will the Ministe! of COMMUNICATIONS be pleased to state;

(a) whether it is a fact that Delhi Telephones have been providing temporary casual and public call office connections;

(b) if so, what is the detailed procedure for application for connections conditions, charges and duration of above connections category-wise;

(c) whether it is a fact that about 50 public call office connections are functioning in Pahargand, Nabi Karim and Basti Yog Maya ureas in Delhi and whether all these public call office are out of order for the last three years, if so, what are the reasons therefor:

(d) what are the names and addresses of persons in whose names these public call offices have been installed:

(e) whether is a fact that the subscribers of public call offices mentioned in (c) above areas have got these connections transferred in their names individually; and (f) it so, whether the existing rules permit such transfers?

IHE DEPUTY MINISTER IN THE MINISTRV OF COMMUNICATIONS (SHRI VIJAY N. PATIL)- (a) Ye», Sir.

(b) Details are given in Statement-I which is laid on the Table of the House.

(c) Yes, Sir. There are 94 Public Call Offices working in these areas. All these P.C.Os. have been found to be working properly.

(d) The names and addresses of persons in whose names these P.C.Os. 'have been installed are given in Statement-II which is laid on the Table of the House

(e) and (f) No, Sir. Transfer of Public Call office connections in the name of individuals is not permissible. All the P.C.Os, mentioned in reply part (d) are working in the names in which they were sanctioned.

Statement—I

Procedure fcr Applications Conditions, Charges and Duration for Temporary, Casual and Public Call Office Connections.

(i) Temporary Telephone Connections'

Application, for temporary telephone connections can be made to the concerned Area Manager *at* the General Manager Delhi Telephones on a plain paper stating the grounds for the requirements alongwith adequate proof, in support like medical certificate etc. A temporary tel-phone connection can be sanctioned subject to the technical feasibility and availability of exchange capacity. Temporary telephone connections are sanctioned for a period of more than 3 months which may be. extended upto 4 years.

The rent of the temporary telphone connection is 1-1/2 times of the normal rent for a permanent telephone connection during the first 6 months and double the normal rent for a period beyond 6

months. Besides this, a security deposit of Rs. 1500 and installation charges of Rs. 300 are also levied.

(ii) Casual Telephone Connections:

Applications for casual telephone connections can be made to the concerned Area Manager of Delhi Telephones District stating the occasion for which the connection is required. This can be sanctioned for a period upto a maximum of 60 days.

The charges are given as below:----

Duration	Rent		
	Rs.		
	90		
11—30 days -	180		
31—60 days .	270		

Besides this Rs. 500 as security deposit and Rs. 150 as installation charges are also payable.

(iii) Public Call Offices:

An application for Public Telephone connection can be made to the cancerned Area Manager or General Manager of Delhi Telephones. The Public Telephone will be sanctioned subject to feasibility and suitability. A security deposit of Rs. 500/-towards safe custody of the instrument and the call charges payable by the hirer is to be deposited. A minimum monthly revenue of Rs. 100/- is to be guaranteed by the hirer in case' of private PCO with coin collection box with (CCB) instrument and Rs. 200/- in case of attended type P.C.O with ordinary telephone instrument.

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Statement-II

Names and addresses of persons for whom the PCOS are working

SI. No.	PGO Telephone No.	Address	Date of opening
1	2	3	4
1	515802	M/s. Chawla Highway Corpn. 10622, Jhandanwalan Road .	10-2-82
2	515804	Sh. Pratap Singh Sethi, 6241, Nabi Karim	15-12-80
3	515805	* Dr. Mohan Singh Bajaj, 6424 Nabi Karim	1-2-77
4	515806	Sh. Ram Parkash, 7291, Amar Nagar	12-2-82
5	515808	Sh. Chaman Lal Chug, 9841-42/6, Multani Dhandha	27-1-84
6	513915	M/s. Sukh Sagar Industries, 10402/7, Street No. 13 Multani Dhandha.	2-5-79
7	515817	M/s. Mohinder Refrigeration works 9484/12 Nyktabu Dhandha	12-2 82
8	515825	All India Depressed Class Federation 6571, Nabi Karim .	16-12-81
9	515826	Sanatan Dharam Shiv Shakti Bhawan Mandir Committee, Idgah Road	
10	-515838	M/s. Scooter (India), 5635 Kutab Road	8-2-76
I	515839	Mehant Ranjit Singh Sewa, 7956 Amar Nagar	7-2-75
2	515878	Gurdev Singh, 8512, Arakashan Road	6-6-81
3	515879	M/s. Expo Cloth House, AB-421 Amar Pari	21-1-84
4	515890	M/s. Hind Chawla TPT Corpn. 10710, J/Walan	21-4-79
5	515902	M/s. Datar Motors, 31 Motia Khan	17-2-82
6	515923	M/s. Capital Steels, AB-435, Amar Puri (Disconnected for non-payment) on	25-11-83
7	515904	M/s. Shastri Automobiles, Ram Nagar Mkt	16-1-84
8	515905	M/s. Sethi Engg. Works, 1092/A Nabi Karim	28-6-73
9	515913		8-3-82
0	515918	Hotel Tourist, Ram Nagar	2.6.73
1	515930		23-2-82
2	515931 -	M/s. Matto Auto Engineers, 15/8923, M/Dhandha (Disconnected for non phyment on 13-1-83).	2-6-73
3	515939	M/s. Subash Light House, 10748, J/Walan , . , .	2-6-73
1	5150 PO	Sat Narain Aggarwal, 8388/1, M/Dhandha	29-6-82
5	515015	M/s. United Electricals, 8070/8, M/Dhandha	30-10-81
6	515955	Sh. Ram Nath, M/s. Quality Refrigeration 10, Ram Nagar .	31-7-75
7	515369	M/4. Harish Tent House, 8099 M/Dhandha	22-6-82

21	Writte	en Answers [7 MAY 1984] to Questions	22
1	2	- 3	
28	515970	Sh. Prem Singh, 8495, Arakashan Road	
29	515973	Sh. J.P. Goel, BB 372, Nabi Karim	,
3 0	515935	M/s. Ahuja Medicos, 24 Ram Nagar Market 8-11-75	-
.31	521104	M/s. Vijay Studio, 9028/1, Multani Dhandha 20-10-7	7
32	524212	M/s. Gwaliar House, 7304, Aram Nagar	
33	525083	M/s. Amar Nath, A-828, Nabi Karim	Ľ
34	5266.13	Dr. Anand Kumar, BB-378 Nabi Karim 20-10-7	7
3 5	6277 <u>5</u> 6	Sh. Prom Mehra, 40 Arakashan Road (disconnected for misuse 15-6-83)	
3 6	521725	Sh. Jagdish Prasad, 7515, Ram Nagar 20:10-8	1
37	527633	Sh. Chaman Lal, 10722, J/Walan Road 16-6-82	
3 8	592+17	M/s. Unique Steel Industries, Street No. 12 Multani Dhandha 28-7-81	· •
3 9	52626.j	Sh. Kuldeep Singh, 424, Teliwara, Gali M/Wali 4-11-70	
40	526092	Balmiki Mandir, Nabi Karim (Departmental)	,
41	525373	Slaughter House, M.C.D. Motia Khan (Dep.)	
42	522193	Sh. Bhim Singh, M/s. Public Dharam Kanta 47, Arakashan Road 23.8-83	
43_	528022	Sh. Darbar Singh, M/s. Qwality Tourist Lodge 53, Arakashan Road 24-8-83	
44	527092	Sh. Jai Ram M/s. R.K. Industries, MSC-81 Mohala Yogmaya M/Dhandha	;
45 .	525862	Sh. Vined Kumar M/s. Vee-Kay Tailors, L-55 Laxmi Puri M/Dhandha	
45	525829	Ram Kishore, M/s Jindal Provision Store, 8332, Arya Nagar, Paharganj 13-1-84	
47	515985	Shri J.L. Wadhva, 9924. M/Dhanda	ł
48	515921	 Jai Prakash, Manager, M/s. Odion Guest House, House No. 8433, Arya Nagar, Paharganj 16-2-8 	f
49	528061	Auditorium, Nutan Marathi Higher Secondary School, DBG Road	5
50 、	518010	Shri Madan Lal, Prop. ¹ M/s. Daulat Ram Madan Lal Shop No. 4047, Gali Ahiran, Sadar Bazar 3-5-73	
51	515816	Shri Rajendra Nath, 1, Panchkhuian Road	-
52	5*5 ⁹ 79	Shri Surendra Singh, Prop. Shalu Travels, 4223, T/Wara	
53	515335	Shri J.L. Wadhwa, 9324. Mohalla Paharganj	•
54	515914	Shri Prem Ghand, Prop. M/s. Prem Cloth House, 1/9, N. Bazar17-2-86)
55	515915	M/s. Sukh Sagar Industries, 10402/7, Mohalla PG	
	515919	Shri Surendra Kumar, 1-Ram Dawara Road, Naya Bazar 👘 22-2-8	2 .

			2	
1	2	3		4
57	515981	Fauzi Lodge, 4826, Ladoo Ghati, N/Bazar .		1.6 82
51	515983	M/s. Venus Hotel, N/Bazar, P/Ganj	é k é	6-5-82
59	$5^{24}957$	Shri Dharam Pal, M/., Ram Sarap Dharam Pal Nchru Bazar	4/16, 	4 7-81
60	523904	M/s. Janta Dyers & Dry Cleaners, Sangtrasha. F	/Ganj .	28.8.76
61	523936	Shri Tulsi Dass, Prop. Muke-h Juice Corner 17. Chitra Gupta Road	Nalwa Street	28 8-76
62	524291	M/s. Metropolis Restaurant, 1634, Choona Mani	ii	28-8-76
63	524419	M/s. Seihi Restaurant, Prop. Jesca Ram, 3977. 6	BRID -	1-3-80
64	525936	Shri Baldev Singh Bali, 2809/6, Choona Mandi		10-2-82
65	526316	Shri M.L. Batra, 1244, Mohalfa Sangtrasha		28 8-76
65	526384	M/s. Laxui Dawakhana, 1041, Main Bazar P.G		16 9 81
67	528483	General Socretary Cloth Retailers Association 5039	, Main Bazar	22-10-81
63	528739	Shri Harish Chandra, Standard Restaurant, Bas;	out Road	28-8-75
69	520007	Neelam Hotel, Pahar Gaoj		28 8-76
70	521464	Ganesh Daw, Prop. Ashok Vaishnov Hotel, 42-4 Market, P/Ganj	A/Kaur	23-8-76
71	520183	M/s. Engle Tpt. Co. Private Ltd., 2206, Rajgura	Road.	28-8-76
71	522137	Shri Krishan Kumar, DCM Retailer Store 79, I	Chan Market	28 8-75
73	522642	Shri Amrit Lil Tea Steel, 196/A/Kaur Market	t. t. f.	28-8-76
74	522251	Shri Diwan Chand D'aingra, Shop No. r, Krishn	na Market .	28-8-76
75	322389	M/s. Permunand Hote., 4230, Opp. New Dethi,	R.S.	13 6 78
76	522851 528318	Sh. Tu'si Dass, Peop. Eagle Foorwear 4250, Mu Sh. Mela Ram Grover, Floor Mills, Nehru Baza		17-12-79 28-8-76
77. 78	528942	Economic Transport Organisation Choona Mana		
79.	528026	Sh. Baldev Raj, Prop. Samrat Auto Engineers, 1		28 8-76
80	529273	Sh. A-hok Kumar, Prop. Nirupa Printers, 5339		11-7.81
81	520575	M/s. Jain Radio & Mechanic Works, 3992, Gali		N
82	526738	Ekant Hotel Private Ltd., 3. Panchkuian Rd.		8-7-81
83	520856	M/s. Dayal Auto Engineers, 71. Chitragupta Rd		18-1-80
84	521582	Sh. Bhupendra Singh, Prop. M/s. Singh Electro Chitra Gupta Road		47-5-81
85	523156	Sh. Devendra Pal Singh, Prop. Sonu Guest Hor Paharganj	ыс 4563,	5-4-77
86	525047	Sh. Bhagat Ram, 5131, Main Bazar Pahar Ganj	іж	7-5-77
87	525128	Sh. Jagdish Kumur, Prop. M/s. Jagdish Enginee 61, A/Kaur Market	ring Works,	31-1-8a

Written Answers [RAJYA SABHA] to Questions

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1	2	3	4	
88	527638	Sh. Nem Chand Mittal, 2530/1, Choona Mandi	16-7-82	
83	529191	M/s. Bhagwati Travels, 3-Chitra Gupta Rd.	6-8-82	
99	528734	M/s. Chirag Finance Co. 6o-Chitra Gupta Road	12-8-82	
91	522122	- Sh. Devendra Narula, M/s. Narula Bakery, 3/38, Main Bazar Pahar Ganj	26-5 83	
92	521274	M/s. Dashmeth Guest House, 2723, Bhagat Singh Market, Pahar Ganj. (disconnected for non-payment on 8-2-84)	8-7-81	
93	521012	Post Office, Nehru Bazar, Pahar Ganj	28-8 76	
94	524724	Postal Savings Bureau, 22/4465, Basant Lane	28-8-76	

Export of Man Power to Gulf and other countries

880. SHRIMATI PREMILABAI DA-JISAHEB CHAVAN: Will the Minister of LABOUR AND REHABILITATION be pleased to slate:

(a) whether it is a fact that his Ministry had invited applications from individuals and groups in January 1984 for issue of licences to regulate the export of man power to the Gulf and other countries;

(b) what is the number of applicants who have applied by the target date with the criterion laid down for issue of li-cences and what is the amount of fee to be paid by the licences on selection;

(c) whether individuals or groups already in the business will be given preference over the new entrants in the field;

(d) whether it is a fact that registration licences have not been granted to any of the registered applicants so far; and

(e) if so, by when the licences are likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND RE-HABILITATION (SHRI DHARMAVIR): (a) Yes, Sir.

(b) There is no target date for applying for registration under the Emigration Act, 1983. Only those recruiting agents

who were in business prior to the enforcement of the Emigration Act, 1983 were given 30 days to apply for the certificate of registration. So far, 1619 applications have been received upto 4th May, 1984. Application fee of Rs. 100 is required to be paid alongwith each application. No fee is to be paid by the licencees on selection. However, security deposit equivalent to an air fare in economy class has to be deposited by individual emigrants at the time of granting emigration clearance. The eligible recruiting agents have been asked to furnish a Bank Guarantee as per the following scale

	Lakh":
(i) minimum upto 100	Ι
(ii) 101 to 600	3
(iii) 601 to 7000	4
(vi) 1001 and above	5

Rs. in

(d) and (e) No, Sir. 134 certificates of registration have so far been issued to the recruiting agents.

तेल तथा गैस एजेंसियों. का दिया जाना

881. श्री हुक्मदेव नारायण यादवः क्याऊर्जामंती यह बताने की कृषा करेंगे किः

(क) पिछले तीन वर्षों में तेल और तरलीकृत पेट्रोलियम् गस के कितने वितरकों